

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016
APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

Dated: 16th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 & 674 OF 2016**

In the matter of:

Adani Power Rajasthan Ltd.

... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-2 to 4

**APPEAL NO. 277 OF 2016 &
IA NO. 572 OF 2016**

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

... Appellant(s)

Vs.

M/s Adani Power Rajasthan Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Abiha Zaidi for R-1

Mr. R. K. Mehta
Mr. Abhishek Upadhyay for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **11th & 12th December 2017.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson